

proper precautions to see that the credibility of the banking system is not allowed to be eroded along with this one time programme.

[*Translation*]

**SHRI KAPIL DEV SHASTRI:** Hon. Mr. Chairman, our party had promised in its election manifesto that we will waive off loans of farmers upto 10 thousand crore rupees. According to the statement of Finance Minister, loans upto 6 thousand crores of rupees are to be waived off. Rupees 4 thousand crore still remain to be waived off. When we visit our constituency, we see that the farmers are detained from 4 to 40 days for non-repayment of loans, and as regards rich people, the Minister has told in his statement on 24th August according to him there are 560 such business houses and business institutions which have not paid income tax to the tune of Rs. one crore and there are 140 such business institutions which have not paid the excise duty equal to the same amount. I want to know from the Minister why any action is not taken against them. So I requested the Minister to realise the same farmers and waive off the loans of farmers so that the entire country is thankful to him.

[*English*]

**MR. CHAIRMAN:** Please conclude. Otherwise, you will not get any reply. If you want an answer, please sit down.

[*Translation*]

**PROF. MADHU DANDAVATE:** Sir, I have already replied the question asked by the honourable Member. I want to inform him that when we said that the loans upto 2nd October, 1989 would be waived off that does not mean that if a person has taken a loan of Rupees Ten thousand just one day before that too would be waived off. I think

that if all people understand that we have fixed 2nd October, 1989, as cut off date for outstanding waiving off loan then loans upto 2nd October, 1989 will be waived off. We are calculating it on his basis and if there is any miscalculation by any employee or any bank, the complaint will surely be attended to by us. We will do the necessary amendment. But the way we will waive off the loans has already been explained to the people by us. We have taken consent of all Chief Ministers, even Chief Minister of Haryana has also agreed. Thereafter we are implementing this..... (*Interruptions*).

## WRITTEN ANSWERS TO QUESTIONS

### Telecasting of News in Urdu

\*430. **SHRI S. C. VARMA:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Doordarshan is contemplating telecast of news in Urdu on the lines adopted by the Akashvani;

(b) if so, when will the Urdu news telecast begin and what will be its timing;

(c) whether news telecast in Sanskrit would also be started; and

(d) if so, when and what will be its timing?

**THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):** (a) to (d) Doordarshan Kendra, Srinagar telecasts a daily 10 minute news bulletin in Urdu. However, there is no proposal at present to introduce news bulletins in Urdu or Sanskrit on the National TV Network.